

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND
APPEAL NO. 184 OF 2017 & IA NOS. 404, 648 OF 2017**

Dated: 7th February 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar

Ms. Nikita Choukse

Ms. Sowmya Saikumar for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Jafar Alam
Mr. Vishal Vinod

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar

Ms. Nikita Choukse for R-2

APPEAL NO. 184 OF 2017 & IA NOS. 404, 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nishant Kumar
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse
Ms. Sowmya Saikumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing
on **12.03.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk